

A-3/24

LIST OF CREDITORS ' OF SRS HEALTHCARE & RESEARCH CENTRE LIMITED CIN-U85190HR2013PLC049113)- Under CIRP

UNDER REGULATION 13(2) OF IBBI (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016

Name & Address of the Creditors	Amount claimed by creditor(s)	Amount of Claim admitted	Security / interest, If any (Details of Assets/Properties and fixed assets/Inventory, if any.)	Voting Right in COC %	Remarks
Secured Financial Creditors having Voting rights in CoC	Amount Secured creditor in prescribed Form C by filing Claim electronically on 15.03.2023	Amount Admitted by IRP	Details of Primary Security/Collateral Security 1. First pari – passu Hypothecation charge shared with Banks under Consortium over the entire present as well as future current assets of the Company including stocks of consumables, stores, spares, book debts, other current assets etc. (share of 10/15*100 = 66.67%)		(List of Charge Holders showing the details of Security / interest, If any (Details of Assets/Properties and fixed assets/Inventory, if any enclosed))
1. State Bank of India through it's Asstt. General Manager, SBI Stressed Asset Management Branch-I 12 th Floor, Jawahar Vyapar Bhavan, STC Building, 1 Tolstoy Marg, Janpath New Delhi – 110 001. PAN No of State Bank of India – AACCS8577K	(Rs. 46,53,72,892.98) PRINCIPAL Rs. 20,83,86,575.00 INTEREST AND OTHER CHARGES Rs. 25,69,86,317.98 Cash Credit : Rs.10 Cr. Term Loan Rs.35 Cr.	(Rs. 46,53,72,892.98) PRINCIPAL Rs. 20,83,86,575.00 INTEREST AND OTHER CHARGES Rs. 25,69,86,317.98	2 First pari – passu charge shared with Banks under Consortium over the entire fixed assets financed out of Bank's finance, present and future (Rs.86.09 value is the value of P&M as per project cost) (share of 35/100*100=35%) 3. First pari – passu charge shared with Banks under Consortium over EM of SRS Tower located at 14/5, Mathura Road, Near Mewla Maharajpur Metro Station, Faridabad, Haryana -121003, measuring 6576.14 Sq. Meters khasra No.44/22/2, 44/23 & 24/1 (share of 45/115*100=39.13%). Faridabad having land in the name of M/s SRS Automotive Components Private Limited and structural building in the name of SRS Real Infrastructures Limited	37.25%	
4. Corporate Guarantree of BTL Holding Company Limited, SRS Real Infrastructure Limited and SRS Automotive Components Private Limited					



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Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil	Nil
Operational Creditors , if any.	IDI INFRA PRIVATE LIMITED CIN U45303DL2010PTC208112 FLAT NO. C-157, GROUND FLOOR DDA JANTA FLATS, POCKET-11 JASOLA , NEW DELHI -110 025 Note: Not submitted the requisite documents so far with claim Form B.(Letter/Mail enclosed) as on date.	No claim admitted	No claim admitted	Nil	Nil
Claims Of Employees & Workmen (Present / Past)	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil	Nil
Claims by Creditors in a Class	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil	Nil
Claims by Other Creditors , if any	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil	Nil



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Hence, Total Claim filed by creditors of the corporate debtor SRS HEALTHCARE & RESEARCH CENTRE LIMITED CIN-85190HR2013PLC049113} - Under CIRP as filed upto 15.03.2023 (Last date of filing of claim as per PA) is Rs.124,90,11,701 and admitted claim is Rs.124,90,11,701 as filed by Banks.

There is a corporate guarantee of BTL Holding Company Limited, SRS Real Infrastructure Limited and SRS Automotive Components Private Limited for availing the credit facilities by SRS Health Care and Research Centre Limited

SANJAY KUMAR AGGARWAL
Interim Resolution Professional in the matter of
SRS HEALTHCARE & RESEARCH CENTRE LIMITED
U85190HR2013PLC049113
Regn. No. IBB/I/PA-002/IP NO0126/2017-18/10295

Date : 22.03.2023

Place : Mohali

